

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.11.2022** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/93(CHE)2022  
NAME OF THE PETITIONER(S) : Rajavictoria Ilanchezhiyan  
-Vs-  
NAME OF THE RESPONDENTS : Roc, Chennai  
UNDER SECTION : Sec 252(3) of CA,2013

ORDER

The Petitioner is represented by the Ld. Counsel Mr. Dominic S. David through video conferencing mode.

It is seen from the record, RoC report is not available.

The RoC is directed to file RoC report on the e-portal as well as physical means within ten (10) days from today.

List the matter on **04.01.2023** for further hearing.

— Sb —

[SAMEER KAKAR]  
MEMBER (TECHNICAL)

— Sj —

[DR. MADAN BHALCHANDRA GOSAVI]  
MEMBER (JUDICIAL)

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